## (OPEN COURT)

## CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

(This is the 12th **Day of SEPTEMBER 2018**)

Hon'ble Mr. Rakesh Sagar Jain-JM Hon'ble Mr. Mohd. Jamshed - AM

## CCP No.138 of 2018 (Arising out of Original Application No. 1347 of 2013)

1.		Akil Siddi R/o House	•							Mohd
						•••••	•••••	Appl	licant	t
By ac	lvocate:	Shri S	S M Ali							
			Versus	5						
1.		K Mishra, Railway, Jh	•	as I	Divisior	nal Rail	way	Mana	ager,	North
By advocate:						•••••	•••••	Res	pono	dents
-			<u>O</u>	RE	<u>DER</u>					

## Delivered by Hon'ble Mr. Rakesh Sagar Jain -Member (J)

Shri S M Ali, learned counsel for the applicant is present.

- 2. Learned counsel for the applicant wants to withdraw the contempt petition.
- 3. Accordingly, the contempt petition is dismissed as withdrawn

(Mohd Jamshed) (Rakesh Sagar Jain)
Member (A) Member (J)

<u>Arun</u>